

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 237
Appeal No. 112/59/ND/2019
COMP.APPL/610/2020

IN THE MATTER OF:

Brescon Realty Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Eicher Motors Ltd. & Others

... **Respondent**

Under Section: 59

Order delivered on 08.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: On behalf of the Petitioner, Mr. Amit Agrawal and Mr. Sahil Raveen, Advs, Advocates Rajesh Ranjan and Anoop Dawar for Respondent No. 1, Mr. Mohit Nandwani Adv for Applicant/RP

ORDER

Renotify this matter on 17.08.2021.



T.S. Singh

(Court Officer)